

recommendation is also quite favourable to the effect that there are considerable number of passengers and, therefore, there is every possibility and it will also be economical and viable to have these lines converted to broad-gauge. I would like to know whether the said report of the Committee has been received by the Government or not. Secondly, whether the Government had taken any action on that report ?

SHRI HANUMANTHAIYA : I do not know. He has not mentioned the name of the committee.

SHRI D. K. PANDA : My question is whether a Committee has been set-up by the Railway Department ?

SHRI HANUMANTHAIYA : I require notice. I am guided by surveys. I am not aware that a committee will be appointed for examination of each broad-gauge line. I will look into whether any special committee had been appointed by the Government of India.

Flood Protection Measures during the Fourth Plan

*803. **SHRI CHINTAMANI PANI-GRAHI :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have decided to provide flood protection to an additional area of about 37 lakh acres in the country during the Fourth plan ;

(b) if so, what is the additional area which will receive flood protection in Orissa during the Fourth Plan ; and

(c) what are the projects included in Orissa for achieving the purpose and at what costs ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) to (c). A statement is laid on the Table of the House.

Statement

(a) An assessment made while finalising the Fourth Five Year Plan (1969-74) had

indicated that the additional area likely to be protected by flood control measures during the Fourth Plan period would be 15 lakh ha (37 lakh acres).

(b) and (c). The State Government of Orissa have reported that 24,000 ha of additional area will be protected during Fourth Plan by the implementation of the following schemes:—

- | | |
|---|------------------------------|
| 1. Continuing schemes consisting of embankments, town protection works, anti-erosion, etc. | Outlay in Rs. lakhs
138.0 |
| 2. <i>New Schemes</i> | |
| (1) Saline embankment from Joraling to Balanga and from right bank of Bharagavi to left bank of Noona | 7.0 |
| (2) Flood protection embankment on left bank of Chitrotapala near Guali | 1.2 |
| (3) Bund from Righagarh to Talchuan | 3.0 |
| (4) Satgan Ghery Bund | 1.5 |
| (5) Closing gap on Kharsun right bank near Govindapur | 1.4 |
| (6) Closing of eastern gap of Aul Ring bund. | 8.0 |
| (7) Closing of river spill near Palpada | 25.5 |
| (8) Closing of Chanchhaghai and flood protection near Belpur | 1.8 |
| (9) Drainage in Basudevpur area | 9.2 |
| (10) <i>Other schemes category-wise:-</i> | |
| (A) Marginal embankments | 84.0 |

(b) Town and village protection	8.9
(c) River Training and anti-erosion works	27.4
(d) Drainage and other schemes	20.0

Members who obey you. What is the total allotment so far as the Centre is concerned for flood control measures in Orissa for the Fourth Plan and what are the schemes for the diversion of flood waters from the Mahanadi at Gania to Chilka in the lower reaches of Hirakud Dam? Are those projects still being considered by the Government of India and the hon. Minister?

SHRI CHINTAMANI PANIGRAHI : Sir, it has been admitted by the Union Government that in the whole of the country five States are affected from floods and Orissa is one among them and the average annual loss to Orissa is Rs. 1.5 crores. May I know from the hon. Minister in view of what I stated whether the Government of India has tried to implement the draft programme of flood control which the Orissa Government had submitted? Then, no item for flood control on any major river like Subarnarekha, Vaitarni, Brahmani, Kharsuan etc., has been included. These are the major rivers which inundate the entire Orissa. I want to know whether any of these programmes have been included and if they were included, whether they were not admitted by the Government of India.

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : What the hon. Member has said is entirely correct. Orissa is one of the States in the country which is subjected to very heavy flooding every year. I wish that more money was allotted there but in view of the paucity of funds the State Government have allotted only Rs. 3 crores for the Fourth Plan. That is why they could not accommodate the various other projects which the hon. Member has mentioned.

SHRI CHINTAMANI PANIGRAHI : May I know...

MR. SPEAKER : No.

SHRI CHINTAMANI PANIGRAHI ; Second question.

MR. SPEAKER : The first question was equal to five questions.

SHRI CHINTAMANI PANIGRAHI : Sir, you should at least invent some bonus scheme for those Members who obey you. There should be incentive bonus for those

DR. K. L. RAO : Flood control is a State subject and the State Government is at liberty to allot any amount of money it wants. Unfortunately, the Centre has nothing to do in the matter of finances for the subject. The total amount of money to be spent during the Fourth Plan on flood control in the entire country is Rs. 138 crores of which Orissa is spending Rs. 3 crores. There are other States which are trying to spend more money. The particular projects that the hon. Member has mentioned are very good ones and I would write to the Orissa Government to try to make a start on those projects.

श्री राम सूरत प्रसाद : मैं यह जानना चाहूँगा कि चौथी पंचवर्षीय योजना में जो 37 लाख एकड़ भूमि को बचाने की योजना है उसमें उत्तर प्रदेश के पूर्वी जिलों के जो बाढ़ग्रस्त क्षेत्र हैं उनको बचाने की भी कोई योजना है जैसे राप्ती जलकुंडी आदि बनाने की योजना है ?

DR. K. L. RAO : The approximate total expenditure is likely to be Rs. 138 crores and it will be possible to effect flood control over those areas. I would not be able to say straightaway about UP because it is UP Government's problem and I do not have the list of the projects the UP Government have. But certainly some areas in eastern UP would have been included in that programme.

श्री हुकम चन्द कच्छबाय : मैं माननीय मंत्री जी से जानना चाहता हूँ कि यह जो आपने रकम रखी है बाढ़ों का हल निकालने के लिए 135 करोड़ रुपये, बाढ़ें प्रति वर्ष और भी बढ़ती जा रही हैं, उसका मूल कारण है कि नदियों में मिट्टी अधिक बढ़ती जा रही है, तो उस मिट्टी को साफ करने के लिए क्या आपको यह लगता है कि पर्याप्त मात्रा में मिट्टी साफ की जा सकती है और इसने रुपये से बाढ़ रोकी जा सकती है ?

इसके लिए क्या बंधियों का मोड़ और दिशाओं में किया जा सकता है जिससे कि बाढ़ न आए ?

DR. K. L. RAO : Flood control also consists of desilting some of the small rivers. For example, desilting of one of the channels in Midnapore, which the hon. Member mentioned, is being done. But it is not possible in the case of big rivers to have any desilting. Among the projects that have been mentioned there are a few projects where desilting is being done.

श्री रामावतार शास्त्री : अध्यक्ष महोदय, मित्रालय से नदियां निकलती है, वहां से बाढ़ आती है, इसके लिए उद्गम स्थान पर बाढ़ को रोकने के लिये क्या आपने चतुर्यं पंच वर्षीय योजना के अन्दर कोई योजना बनाई है ? यदि ऐसी व्यवस्था रखी है, तो वह क्या है ?

अध्यक्ष महोदय : यह नहीं पूछा कि बारिश को रोकने के लिए भी कोई काम किया है ।

DR. K. L. RAO : There is no proposal at present to construct any reservoirs on those rivers.

Delay in Completion of Swarna Project in Andhra Pradesh

*810. **SHRI GANGA REDDY :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the completion of 'Swarna Project' in Adilabad District of Andhra Pradesh has been delayed due to the dispute with Maharashtra Government involving about 450 acres of land coming under submergence ;

(b) whether the Government of Andhra Pradesh have requested the Central Government to settle this dispute ; and

(c) if so, the steps taken by the Central Government in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b). Yes, Sir.

(c). The matter was taken up with the Government of Maharashtra. Certain proposals regarding rehabilitation of the oustees in Maharashtra on lands in Andhra Pradesh are being examined by the two State Governments.

SHRI GANGA REDDY : This project was started in 1959, that is, about 13 years back. A sum of about Rs. 80 lakhs has been spent. It seems the Government of Andhra Pradesh has proposed to give land for land or cash compensation according to the Maharashtra Land Acquisition Act. Even then, the dispute is lingering on for the last so many years. May I know the reasons for the same ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : It is true this project has not been completed because of not acquiring the land in the Maharashtra region. We have been corresponding with the State Governments and the proposals have not yet been finalised.

SHRI GANGA REDDY : May I know how much time is required to settle the dispute ?

DR. K. L. RAO : There are some proposals which have been made by the Chief Minister of Maharashtra with regard to the acquisition of land and those are being discussed with the Andhra Pradesh Chief Minister and, I hope, it should be possible to settle the dispute in the course of the year.

SHRI K. SURYANARAYANA : May I know out of the submerged area in Maharashtra how much is under cultivation and how much is on the river belt ?

DR. K. L. RAO : Apart from the river belt, 450 acres of land will be submerged in the Maharashtra region.

SHRI MALLIKARJUN : The Kadern project which was started in 1949 still remains incomplete. May I know from the hon. Minister the reasons for that ?

DR. K. L. RAO : The project which the hon. Member has mentioned is different from the one to which this Question relates. This is about the Swarna Project which has been completed except for the acquisition of land in the Maharashtra region.